

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ASHOKA MULTIYARN MILLS LIMITED Date of Commencement of Liquidation: 16-11-2018; List of Stakeholders as on Date: 15-12-2018; Name of IP: Mr. Pinaki Sircar; Last 5 digit of registration number: 10141

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0				NA
2	Liquidation costs incurred till date				7377858				NA
3	Secured financial creditors	1	295504584.21	1	295504584.21				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	17	124403078.00	17	124303078.00		100000		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	394	54547766.4	394	54547766.4				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	1	2676768.00	1	2676768.00				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	25701995	3	25701995				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	9400420.10	6	9400420.10				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				<a href="#">Annexure 9</a>
Total		422	512234611.71	422	519512469.71	0	100000		